

CENTRAL ADMINISTRATIVE TRIBUNAL

CIRCUIT BENCH LUCKNOW

O.A. NO.32 of 1990 (L)

T.N.Srivastava & Ors ..... Applicant.

Versus

Union of India & Others ..... Respondents.

31.1.1990

Hon'ble Justice K. Nath, V.C.

Hon'ble Mr. K.J. Raman, A.M.

Heard.

Admit.

Issue notice. Counter affidavit may be filed within four weeks. Rejoinder affidavit, if any, may be filed within two weeks thereafter.

In the matter of interim relief - Issue notice and list for orders on 14.2.1990.

Till 14.2.1990 no promotions shall be made to the post of PWI/IOW in the scale of Rs. 2000 - 3200 on the basis of the examination to be held on 3.2.1990 (contained in Annexure 'I').

Sd/-

A.M.

Sd/-

V.C.

// True Copy //

Deputy Registrar

Central Administrative

Lucknow Ben

Lucknow

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11/2/90

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and copy received by h-c  
A.C.H. (S. Subudhi)